

WPA 2233 of 2020
Subhendu Ghosh
Vs.
State of West Bengal & Ors.

Mr. Arka Maiti

...for the Petitioner

Mr. Pulak Ranjan Mondal,
Mrs. Bandana Mondal,
Mr. Subhrangsu Panda

...for W.B.C.S.C.

Mr. Anil Kr. Gupta

...for UGC

The issue involved in this writ petition is covered by the judgment delivered by this Court on January 13, 2023 in **WPA 16211 of 2019 (Waliul Alam Vs. University Grants Commission & Ors.)**

For the reasons recorded in the said judgment, I do not find any merit in this writ petition also.

Accordingly, WPA 2233 of 2020 is dismissed.

There will be no order as to costs.

Urgent Photostat certified copy of this order, if applied for, be supplied to the parties upon compliance with the requisite formalities.

(Kausik Chanda, J.)